

23/2/88

Hon. S. Zahed Hasan-V
Hon. D. S. Misra-Am

Heard Sh. S. P. Kasarwan
the learned counsel for
the petitioner.

This is a case
against the reversion. The
disposit mental remedy has
not been availed. The petition
is dismissed at
admission stage.

Ve.

Am.

J. S. S.
C. S.
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